

18-3-1962. and that he appeared to be worried. Indications were that Shri Somnath might have disappeared or fallen overboard any time between 21:00 hours G.M.T. on the 18th when his cabin-mate last saw him and 0300 hours G.M.T. on 19th March, 1962, when the Oilman went to wake him up and did not find him in his bunk.

GRIEVANCES OF HOOGLHY PILOTS

*58. DIWAN CHAMAN LALL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state the present position in regard to the settlement arrived at by the authorities with the Hooghly Pilots and their Association?

THE MINISTER OF SHIPPING IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR) : Attention is invited to the Statement laid on the Table of the Rajya Sabha on the 15th. June, 1962. The Hooghly Pilots resumed work on the afternoon of the 19th May, 1962, and there have been no subsequent developments.

REPRESENTATION FOR A DIRECT BOGIE FROM GWALIOR TO CALCUTTA

*59. SHRI R. S. KHANDEKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received any representation from the Chamber of Commerce, Gwalior Madhya Pradesh, for a direct composite bogie from Gwalior to Calcutta; and

(b) if so, what action Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN) : (a) Yes, Sir.

(b) There is no traffic justification for a through coach between Gwalior and Howrah.

SHIFTING OF THE OFFICE OF THE POST MASTER GENERAL, CENTRAL CIRCLE, TO MP.

*60. SHRI R. S. KHANDEKAR: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to shift the office of the Post Master General, Central Circle to Madhya Pradesh;

(b) if so, where it is proposed to be shifted; and

(c) when it is likely to be shifted?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI B. BHAGAVATI): (a) Yes.

(b) Bhopal.

(c) As soon as the office and residential accommodation for the staff is available at Bhopal.

ENFORCEMENT OF PHARMACY ACT IN STATES

*61. DR. JAWAHARLAL ROHATGI: Will the Minister of HEALTH be pleased to refer to the reply given to Starred Question No. 81 in the Rajya Sabha on 18th of June, 1963, and state:

(a) the names of the States where Section 42 of the Pharmacy Act has been enforced.

(b) the reasons for delay in enforcing Section 42 of the Pharmacy Act in the States where it has not been enforced when sufficient registered pharmacists are available; and

(c) the steps which the Government intend to take to see that Section 42 is enforced by the defaulting States as early as possible?

THE MINISTER OF HEALTH (DR. SUSHTLA NAYAR): (a) Section 42 of the Pharmacy Act has been enforced only in Uttar Pradesh.

(b) and (c) The enforcement of Section 42 is the responsibility of the State Governments. The defaulting State Governments are being reminded for the enforcement of Section 42 of the Pharmacy Act as early as possible.

**TUBEWELL SUNK IN VILLAGE MOGINAND
(HIMACHAL PRADESH)**

*62. SHRI SHIVA NAND RAMAUL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether a tubewell has been sunk in Village Moginand, Tehsil Nahan, District Sirmur, Himachal Pradesh;

(b) if so, what has been the total expenditure on it so far and whether the tubewell has started working;

(c) what was the need of such tubewell in that village when already a Kuhl constructed at a cost of Rs. 98,923 existed there; and

(d) what is the total acreage of cultivated land in village Moginand?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): (a) to (d) Necessary information is being collected and will be placed on the Table of the Sabha as soon as available.

**TECHNO-ECONOMIC SURVEY OF
HIMACHAL PRADESH**

*63. SHRI SHIVA NAND RAMAUL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that in the Techno-Economic Survey of Himachal Pradesh published by the Central Government in 1961, the total length of 24 feet and 16 feet wide roads in 1958-59 is shown as 896 miles while this very total length has been shown by the Himachal Pradesh Administration as 677 miles up to March 1961

in a pamphlet "Himachal Pradesh marches towards prosperity"; and

(b) if so, how this difference of 216 miles in the road length has to be accounted for?

THE MINISTER OF SHIPPING IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): The required information is being collected and will be placed on the Table of the Sabha in due course.

**TECHNO-ECONOMIC SURVEY OF
HIMACHAL PRADESH**

*64. SHRI SHIVA NAND RAMAUL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that in a Techno-Economic Survey of Himachal Pradesh published by the Central Government, the total length of all roads constructed up to 1958-59 is given as 2,865 miles;

(b) whether it is a fact that the Himachal Pradesh Administration has shown the same length of roads up to 1961 as 1,873 miles; and

(c) if the replies to parts (a) and (b) above be in the affirmative, what are the reasons for the discrepancy?

THE MINISTER OF SHIPPING IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): The required information is being collected and will be placed on the Table of the Sabha in due course.

**PROPOSAL FOR POWER GENERATOR NEAR
COAL FIELDS**

*65. SHRI M. C. SHAH: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government have received any proposal from the State Government of Gujarat for generating power in Madhya Pradesh near the coal fields, to save the cost of transportation of coal etc.; and